

०१८	
०१८	
हिती संकेतस्थळावर उपलब्ध आहे.	
विदा फॉर्म भरावे.)	
१. जि.प. बांधकाम विभागामार्फत २. प्रस्तावीत कामे एकूण - ०१	
२०१९	
nders.gov.in	
०५/२०१८ ते २८/०५/२०१८ ला ता पर्यंत.	
२०१८ ला दुपारी ३.०० वाजता पासून कारी ठरवतील त्याप्रमाणे उघडण्यात	
०१८	
सही/-	
री अभियंता (बांधकाम)	
जिल्हा परिषद, चंद्रपूर	

SCHEDULE II FORM B PUBLIC ANNOUNCEMENT	
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF H.P. ORE PROCESSORS PRIVATE LIMITED	
1 Name Of Corporate Debtor	H.P. Ore Processors Private Limited
2 Date Of Incorporation Of Corporate Debtor	June 6, 2011
3 Authority Under Which Corporate Debtor Is Incorporated/ Registered	Ministry of Corporate office ROC-Mumbai
4 Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U14200MH2011PTC218367
5 Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Plot No 14 Misal Layout Nagbhum Society, Indora, Behind Mata Mandir Nagpur MH- 440014
6 Date Of Closure Of Insolvency Resolution Process	May 17, 2018 (date of the order by Hon'ble NCLT)
7 Liquidation Commencement Date Of Corporate Debtor	May 17, 2018 (date of the order by Hon'ble NCLT)
8 Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Name: Manoj Gangwal, Address: 719, The Summit Business Bay, Sir MV Road, Andheri(E) Mumbai 400093 Contact: +91.22.49700135, E-Mail: ip.manojg@gmail.com; manoj.gangwal@aklivus.com Registration No: IBB/I/PA-001/IP-P00359/2017-18/10617
9 Last Date For Submission Of Claims	June 16, 2018

Notice is hereby given that the Hon'ble National Company Law Tribunal **Mumbai Bench** - II has ordered the commencement of liquidation of the H.P. Ore Processors Private Limited on May 17, 2018 i.e date of passing of order of liquidation under section 33 of the Code.

The stakeholders of H.P. Ore Processors Private Limited are hereby called upon to submit a proof of their claims, on or before **June 16, 2018** being the date falling thirty days after the liquidation commencement date, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Manoj Gangwal
Liquidator
Date: May 17, 2018, Place: Mumbai

Public Announcement

Sakaal (Marathi Daily) , May 18, 2018 Edition

पुढीलप्रमाणे न्यायालयाने ठरविलेले प्रमाणित आहे. पुढील लोकांच्या सहभागातून उभारण्याचे आहे. सामाजिक संघटनांनी पुढीलसाठी आर्थिक, शारीरिक मदत करावी, असे आवाहन भूकाल संघटनेने केले.

एखाद्या मांडकल प्रशासनाला पत्र पाठवून चौकशी समितीतील प्रत्येक सदस्यांची साक्ष नोंदविण्यासंदर्भात माहिती दिली होती. रुग्ण सेवेवर परिणामाची चौकशी समितीतील शस्त्रक्रिया होती. एसीबीने गोपनीयतेचे कारण देत त्यांच्या कार्यालयातच साक्ष नोंदवणार असल्याचे स्पष्ट केले. त्यावरून मेडिकलच्या चौकशी समितीतील शस्त्रक्रिया

**SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT**
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF H.P. ORE PROCESSORS PRIVATE LIMITED

1 Name Of Corporate Debtor	H.P. Ore Processors Private Limited
2 Date Of Incorporation Of Corporate Debtor	June 6, 2011
3 Authority Under Which Corporate Debtor Is Incorporated/ Registered	Ministry of Corporate office ROC-Mumbai
4 Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U14200MH2011PTC218367
5 Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Plot No 14 Misal Layout Nagbhumi Society, Indora, Behind Meta Mandir Nagpur MH- 440014
6 Date Of Closure Of Insolvency Resolution Process	May 17, 2018 (date of the order by Hon'ble NCLT)
7 Liquidation Commencement Date Of Corporate Debtor	May 17, 2018 (date of the order by Hon'ble NCLT)
8 Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Name: Manoj Gangwal, Address: 719, The Summit Business Bay, Sir MV Road, Andheri(E) Mumbai 400093 Contact: +91.22.49700135, E-Mail: ip.manojg@gmail.com; manoj.gangwal@akivus.com Registration No: IBB/IPA-001/IP-P00359/2017-18/10617
9 Last Date For Submission Of Claims	June 16, 2018

Notice is hereby given that the Hon'ble National Company Law Tribunal Mumbai Bench - II has ordered the commencement of liquidation of the H.P. Ore Processors Private Limited on May 17, 2018 i.e. date of passing of order of liquidation under section 33 of the Code.

The stakeholders of H.P. Ore Processors Private Limited are hereby called upon to submit a proof of their claims, on or before June 16, 2018 being the date falling thirty days after the liquidation commencement date, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Manoj Gangwal
Liquidator
Date: May 17, 2018, Place: Mumbai

१ २ ३ ४ ५ ६ ७ ८ ९ १० ११ १२ १३ १४ १५ १६ १७ १८ १९ २० २१ २२ २३ २४ २५ २६ २७ २८ २९ ३० ३१ ३२ ३३ ३४ ३५ ३६ ३७ ३८ ३९ ४० ४१ ४२ ४३ ४४ ४५ ४६ ४७ ४८ ४९ ५० ५१ ५२ ५३ ५४ ५५ ५६ ५७ ५८ ५९ ६० ६१ ६२ ६३ ६४ ६५ ६६ ६७ ६८ ६९ ७० ७१ ७२ ७३ ७४ ७५ ७६ ७७ ७८ ७९ ८० ८१ ८२ ८३ ८४ ८५ ८६ ८७ ८८ ८९ ९० ९१ ९२ ९३ ९४ ९५ ९६ ९७ ९८ ९९ १००

**उत्तरपत्रिकां
यंदा लांबणा
आठ दिवस उशीर : जून**

नागपूर, ता. १७ : बारावी परीक्षा निकाल जून महिन्याच्या पहिल्या आठवड्यात जाहीर होण्याची शक्यता आहे. मगील वर्षी २५ मे रोजी हा निकाल जाहीर झाला होता. मात्र, यंदा उत्तरपत्रिका तपासणीवर बहिष्कार टाकण्यात आल्याने आठ दिवस निकाल लांबणार असल्याची माहिती सृष्टीने दिली.

महाराष्ट्र राज्य माध्यमिक व उच्च माध्यमिक शिक्षण मंडळाच्या वतीने फेब्रुवारी महिन्यात इयत्ता बारावीची परीक्षा घेण्यात आली. परीक्षेच्या कालावधीत कनिष्ठ महाविद्यालयीन प्राध्यापकांनी उत्तरपत्रिका तपासण्यावर बहिष्कार टाकला होता. शासन